



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

31	I.A.(Civil)/581/2025 (CONNECTED WITH ITEM NO. 12 IN THE DAILY LIST) in C.Ex.App./1/2025	THE COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus M/S S C JOHNSON PRODUCTS PRIVATE LIMITED	SUBHASH CHANDRA KEYAL	
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LEAVE NOTE OF ADVOCATES FOR 28/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
37	WP(C)/932/2025 B/O	SURAJIT DEKA Versus GOVERNMENT OF INDIA AND 6 ORS.	MR H MAZUMDER MR S J SAIKIA	DY.S.G.I. SC, PWD
MOTION				
38	WP(C)/1132/2025 B/O	M/S AROON AVIATION SERVICES PRIVATE LIMITED Versus UNION OF INDIA AND 4 ORS	MR. N DEKA MR. M GOGOI	SC, NF RLY

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
45	Bail Appln./492/2025 FIXED	LUNGTHUIPOU LONGMEI Versus THE STATE OF ASSAM	MR. A RAHMAN	SPL PP, FOREST DEPT., ASSAM PP, ASSAM
46	Bail Appln./555/2025 B/O	JAKIR KHAN AND 4 ORS. Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
47	Bail Appln./564/2025 B/O	RANJIT BARMAN Versus THE STATE OF ASSAM AND ANR.	MR A K AZAD	PP, ASSAM
BAIL HEARING				
48	AB/256/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAHIN KHAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
ORDERS				
49	I.A.(Civil)/1350/2024 AT 10:30 A.M, BY SLIP, IN WP(C)/1424/2011(D/O), WP(C)/3994/2011 (D/O) in WP(C)/714/2022 WITH WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.
	WITH WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.
50	Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
45	Review.Pet./170/2024 AT 10:30 A.M.	TRIBENI CONSTRUCTION LTD Versus M/S BADRI RAI AND COMPANY AND 3 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, PWD
46	WITH WP(C)/4789/2024	M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. S P SHARMA	MR. I CHOWDHURY SR ADV(R-4) MR T DAS(R-4) R. CHAUHAN(R-4) MR R DAS(R-4) MS A CHOPHY(R-4) SC, PWD
MOTION				
47	WP(C)/569/2025 B/O	ABDUR RAHMAN AKAND AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU SC, FINANCE
48	WP(C)/874/2025 FIXED	MD. ABUL HASEN Versus THE STATE OF ASSAM AND ANR	MR. A SAYED MR. S K TALUKDAR K A SODIAL T R OVUNG	SC, ELEM. EDU
49	WITH Cont.Cas(C)/618/2024	MD. ABUL HASEN Versus SMTI. SURANJANA SENAPATI, ACS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH MR. A K ROY T R OVUNG	
50	WP(C)/1067/2025 FIXED	MS DEBIKA DEKA Versus THE STATE OF ASSAM AND FOUR ORS	MR DIGANTA BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
57	WP(C)/653/2024 B/O	ABHIJIT HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, HEALTH SC, K A A C
ORDERS				
58	Cont.Cas(C)/222/2019 FIXED	KARIM AHMED Versus ANAND PRAKASH TIWARI, I.P.S. AND ORS	MR G Z AHMED MR. A A HUSSAIN	MR G N SAHEWALLA(R-3) MR M SAHEWALLA(R-3) MS G DUGAR(R-3)

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 11:00 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
49	WP(C)/245/2019 AT 10:30 A.M	SHUKURJAN NESSA @ SUKURJAN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR H ALI MR. J M SOLAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
MOTION				
50	WP(C)/975/2025 FIXED	MULAKJAN @ MONJILA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. M H ANSARI MR. S ALIM MR. A T SIKDER	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ORDERS				
51	I.A.(Civil)/579/2025 B/O, WITH LCR in WP(C)/5376/2018	HAMIDA KHATUN Versus THE UNION OF INDIA AND ORS	MR A RASHID MR. K ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
WITH				
	WP(C)/5376/2018	HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025
27)	MR. S P ROY	28-02-2025	To	03-03-2025
28)	MR S SARMA	27-02-2025	To	15-03-2025
29)	MR. N ANAND	03-03-2025	To	06-03-2025
30)	MR. A GANGULY	28-02-2025	To	16-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 8

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE SANJAY KUMAR MEDHI AND
HONOURABLE MR. JUSTICE KARDAK ETE AND
WILL RISE AT 2:45 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
21	CRL.A(J)/33/2021 7 Y 1 M 27 D :	SUMAN TOPPO Versus THE STTE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
ORDERS				
22	Mat.App./7/2025 FIXED.	XXXXXXX Versus XXXXXXX	MR. N H LASKAR	
	WITH I.A.(Civil)/148/2025 in Mat.App./7/2025	XXXXXXX Versus XXXXXXX	MR. N H LASKAR	
HEARING				
23	CRL.A(J)/43/2021 4 Y 0 M 6 D :PART HEARD. WITH LCR 5 FILES. P.B-2. FIXED.	BIREN CH. DAS Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
24	Mat.App./23/2022 WITH LCR 3 FILES. FIXED.	XXXXXXX Versus XXXXXXX	MR K K MAHANTA (Sr. Advocate) MRS. B GOGOI MR. A SARMAH	DR. N DEKA MS P CHAKRABORTY MS S DAS PP, ASSAM
	WITH I.A.(Civil)/554/2023 in Mat.App./23/2022	XXXXXXX Versus XXXXXXX	MR. A SARMAH	DR. N DEKA

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LEAVE NOTE OF ADVOCATES FOR 28/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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[For Friday,28th February 2025]

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER

CAVEAT NO. 175/2025 HAS BEEN
TAGGED WITH ITEM NO.25]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
31	WP(C)/661/2020	KAMOLESH DAS AND 10 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. L R MAZUMDER (P- 1,2,8,10) MR. A T SIKDER MR. A Z AHMED (P- 1,2,8,10) MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
32	WITH WP(C)/7189/2015	SMT. UPAMA NATH and 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. S ALIM MR. S ALIM MR. B HUSSAIN MRK UDDIN MR.M HUSSAIN DR. C R BORUAH DR. C R BORUAH	GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4)
	WITH I.A.(Civil)/2302/2023 in WP(C)/7189/2015	RAJU BASFORE and 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S ALIM	GA, ASSAM SC, HEALTH
33	WITH WP(C)/654/2020	MOFIZUL HOQUE Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
34	WITH WP(C)/2188/2021	SHIMA AHMED Versus THE UNION OF INDIA AND 9 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM ASSTT.S.G.I. SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 28/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
47	WP(C)/1128/2025 CAVT. NO.021020/25,N B/O	NOOR ALAM AND 65 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR. J KALITA SC, REVENUE FOR CAVEATOR
48	WP(C)/1129/2025 B/O	NABANITA CHAKRABARTY AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MR K ISLAM MR A ALIM SK R KHATUN A A AHMED MR. A W MONDAL	GA, ASSAM SC, REVENUE
49	WP(C)/1130/2025 B/O	JAMIR UDDIN BARBHUIYA Versus THE UNION OF INDIA AND 7 ORS.	MR. A M S MAZUMDER	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
- FOR ORDERS -				
50	WP(C)/467/2025 FIXED	SONESH HOJAI AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A I KATHAR MR. A RONGPHAR	SC, REVENUE SC, D H A COUNCIL

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
46	Bail Appln./563/2025 B/O	MAHBUBUL HOQUE Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
MOTION				
47	AB/468/2025 B/O	SUDIPTA SARMA Versus THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN MS. N.A. BEGUM	PP, ASSAM
48	AB/469/2025 B/O	KAZI MD ASHRAF HUSSAIN @ ASHRAF HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN	PP, ASSAM
49	AB/471/2025 B/O	DHARMNDRA MANDAL Versus THE STATE OF ASSAM	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
ADMISSION				
50	RFA/8/2025 B/O	B M PHARMA AND HEALTHCARE PVT LTD Versus AYURSUNDRA HOSPITAL PVT LTD	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
BAIL HEARING				
51	AB/2804/2024 FIXED	JURAN ALI AHMED Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
ORDERS				
52	Crl.Rev.P./181/2023 WITH LCR 1 FILE, FIXED	DIPAK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
53	I.A.(Civil)/4073/2024 WITH LCR, FIXED in RFA/37/2018	BIRU KUMAR SINGH AND ANR Versus MONURANJAN SINGH AND ANR	MS B DAS	MR S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 28/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
46	WP(C)/5125/2024 (AT 10:30 AM)	DIPA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. Z HAMMAD MR E AHMED	SC, ELEM. EDU SC, SSA
ADMISSION				
47	WP(C)/2653/2023 CAVT. NO.04032/023, PART-HEARD, FIXED	DR GITALI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR P C DEY MR. M B U AHMED MR. A ULLAH	SC, HIGHER EDU MR. P P DUTTA(R-5) MS M DAS MS P SARMA (R-5) MS. P P DAS (R-5) FOR CAVEATOR
WITH				
48	WP(C)/3298/2023 CAVT. NO. 04842/023,	DR. GITALI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARMA MR. P J SAIKIA, SR. ADV MR P C DEY MR. P J PHUKAN MR. N BORUAH MR. M B U AHMED MR K J SAIKIA	SC, HIGHER EDU MR. P SAIKIA FOR CAVEATOR SC, DIB. UNIVERSITY
49	WP(C)/1808/2024 PART-HEARD, FIXED	DR. SONU KUMAR Versus THE STATE OF ASSAM AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, HIGHER EDU MR. K GOGOI MRS S GOSWAMI(R-3,4)
50	WP(C)/751/2023 B/O	PHANI DHAR BASUMATARI Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU GA, ASSAM MR N N UPADHYAYA (R-3,4) MR D BORUAH (R-3,4) MR. B B KAKATI (R-3,4)
HEARING				
51	I.A.(CrI.)/777/2024 PART-HEARD, WITH LCR, FIXED in CrI.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR A W AMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
38	CRP/24/2025 CAVT. NO.00982/025, FIXED	SANOFI INDIA LIMITED Versus THE STATE OF ASSAM AND ANR	MR. S CHAKRABORTY MS. M DAS	GA, ASSAM MR F Z MAZUMDER(FOR CAVEATOR)
ORDERS				
39	Tr.P.(C)./5/2024 FIXED	ANJAN MUDOI Versus QUEEN DAS	MR. A GANGULY MS. M ROY MR T CHHETRI	MR. M R SODIAL MR. M H SAIKIA MS S Z HAYAT

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025

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23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
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25)	MR A BRAHMA	28-02-2025	To	28-02-2025
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28)	MR S SARMA	27-02-2025	To	15-03-2025
29)	MR. N ANAND	03-03-2025	To	06-03-2025
30)	MR. A GANGULY	28-02-2025	To	16-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
6	Bail Appln./290/2025 (B/O HCJ)	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
7	Bail Appln./1924/2024 WITH CASE RECORD (SCANNED COPY),(B/O HCJ)	RAJU DEBNATH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
8	Bail Appln./3343/2024 WITH CASE RECORD (SCANNED COPY), (B/O HCJ)	MOJIBAR RAHMAN @ MAJIBAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
9	Bail Appln./3462/2024 WITH CASE RECORD (SCANNED COPY), (B/O HCJ)	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
10	Bail Appln./3464/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, (B/O HCJ)	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
11	Bail Appln./3794/2024 WITH CASE RECORD (SCANNED COPY), (B/O HCJ)	NAYAN CHANDRA KURI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
12	Bail Appln./3946/2024 WITH CASE RECORD (SCANNED COPY), (B/O HCJ)	INAMUL ALI Versus THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
13	Bail Appln./3951/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, (B/O HCJ)	RAHUL KUMAR SINGH Versus THE STATE OF ASSAM	MR. S RAHMAN MR. S U AHMED MR. K H SAIKIA	PP, ASSAM
14	Bail Appln./3969/2024 WITH OFFICE NOTE, (B/O HCJ)	JAHANGIR ALAM Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
15	Bail Appln./40/2025 WITH CASE RECORD (SCANNED COPY), (B/O HCJ)	BIKASH GOGOI Versus THE STATE OF ASSAM	MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
16	Bail Appln./200/2025 WITH OFFICE NOTE, (B/O HCJ)	SRI MAMON RASHID Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	PP, ASSAM

17	Bail Appln./224/2025 WITH CASE RECORD (SCANNED COPY), (B/O HCJ)	SRI SRIMANTA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. A K AZAD H ALAM	PP, ASSAM
18	Bail Appln./227/2025 WITH CASE RECORD (SCANNED COPY), (B/O HCJ)	LAL MIAH @ LALMIAH SK Versus THE STATE OF ASSAM	MR D C NATH MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
19	Bail Appln./286/2025 (B/O HCJ)	UJJAL DAS Versus THE STATE OF ASSAM AND ANR	MR. U K DAS H THAKURIYA J M BAISHYA	PP, ASSAM
BAIL HEARING				
20	AB/1221/2024 WITH CASE RECORD AND CASE RECORD (SCANNED COPY), (B/O HCJ)	SULTAN HUSSAIN @ SULTAN UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR. B HALDAR (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
21	AB/3039/2024 (B/O HCJ)	ABDUL LATIF SK Versus CENTRAL BUREAU OF INVESTIGATION	MR T H HAZARIKA MR. S ISLAM MR M CHETIA MR A HAWARI MR A RASHID MR. K ISLAM MR. D ROY	SC, CBI
22	AB/3072/2024 (B/O HCJ)	RANUS UDDIN @ RANU Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
23	AB/3098/2024 (B/O HCJ)	MOKSEDUL HOQUE SARKAR @ MOKSEDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	MR S RAHMAN (R-2) MS. S PHUKAN(R-2) PP, ASSAM
24	AB/3351/2024 (B/O HCJ)	RUMELA CHAKRABORTY Versus CENTRAL BUREAU OF INVESTIGATION	MR. S P CHOUDHURY MS B DEVI MS. M BORA	SC, CBI
25	AB/6/2025 WITH CASE RECORD AND CASE DIARY (SCANNED COPY), OFFICE NOTE, (B/O HCJ)	ABUL HUSSAIN TAPADAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
26	AB/86/2025 BA 95/2025(D/O), (B/O HCJ)	MD IFTIKHAR JAHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MRS H AHMED MS J BEGUM	PP, ASSAM
27	AB/169/2025 WITH CASE RECORD (SCANNED COPY), (B/O HCJ)	AFTAB UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. J GHOSH	PP, ASSAM
28	AB/205/2025 WITH CASE RECORD AND CASE DIARY (SCANNED COPY), (B/O HCJ)	JAHANGIR ALOM Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
29	AB/221/2025 (B/O HCJ)	SRI AMAN KUMAR GUPTA AND ANR. Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MS D DAS MR. I K BURAGOHAIN	MR. A K GUPTA (FOR INFORMANT) MR. R S MISHRA (FOR INFORMANT) PP, ASSAM
30	AB/290/2025 (B/O HCJ)	SUDHIR KUMAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/02/2025

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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
19	Crl.Pet./1132/2018	M/S. TEA MECH (INDIA) AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR D DAS MR. N SHARMA MR. K GOOPTU	MR. K N CHOUDHURY (R2) MR. T DEURI (R2) MR. M MAHANTA (R2) PP, ASSAM
20	Crl.Rev.P./12/2020	TAPADHIR KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM PP, ASSAM
21	Crl.Pet./189/2023	ABDUL KARIM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER GK GOGOI	MR. A M BARBHUIYA (R-2) MS S R MAZARBHUIYA (R-2) MS A BEGUM (R-2) PP, ASSAM
22	Crl.A./334/2023	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MS. MEGHALI BARMAN (R-2) PP, ASSAM
	WITH I.A.(Crl.)/845/2023 in Crl.A./334/2023	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MS. MEGHALI BARMAN (R-2) PP, ASSAM
ORDERS				
23	I.A.(Civil)/2308/2023 WITH LCR, FIXED in MACApp./9266/2023	BIPUL RABHA Versus NEW INDIA ASSURANCE CO. LTD. AND 7 ORS.	MR H DAS MR. B C DEKA D BARUAH	MR. K K BHATTA (r-1)
	WITH MACApp./9266/2023 (Filing Number)	BIPUL RABHA Versus NEW INDIA ASSURANCE CO. LTD. AND 7 ORS. B	MR H DAS	

	WITH I.A.(Civil)/3320/2023	BIPUL RABHA, Versus NEW INDIA ASSURANCE CO. LTD.	MR H DAS	
24	I.A.(Civil)/2495/2024 WITH LCR, FIXED in MACApp./280/2019 WITH MACApp./280/2019	SRI DULU LASKAR, Versus RANJANA BORA AND 3 ORS	MR N SARMA	MRS. S BORPATRA GOHAIN MS. L SARMA
		SRI DULU LASKAR Versus SMTI JOONAKI BORA and 2 ORS	MR. M R LASKAR MR. R HAZARIKA	MR. A DUTTA (R-3) MS L SHARMA (r-1) MR D C NATH (R-2) MR. R D PHUKAN (R-1) MRS. S BORPATRAGOHAIN (R-1) MRS. P M DUTTA (R-3) MS. A PHUKAN (R-1)
	WITH I.A.(Civil)/1647/2019 in MACApp./280/2019	SRI DULU LASKAR Versus SMTI JOONAKI BORA and 2 ORS	MR. M R LASKAR MR. R HAZARIKA	MR. A DUTTA (R-3) MR. R D PHUKAN (R-1) MRS. S BORPATRAGOHAIN (R-1) MRS. P M DUTTA (R-3) MS. A PHUKAN (R-1)
	WITH I.A.(Civil)/2498/2024 in MACApp./280/2019	SRI DULU LASKAR Versus RANJANA BORA AND 3 ORS	MR N SARMA MS. L SARMA	MRS. S BORPATRA GOHAIN
25	I.A.(Civil)/3080/2024 FIXED in MACApp./8845/2024 WITH MACApp./8845/2024 (Filing Number)	RABIYA BIBI Versus CHAKMAN ALI AND 4 ORS	MR. M TALUKDAR	MR SISHIR DUTTA (R-3) MS. M CHOUDHURY(R-3)
		RABIYA BIBI Versus CHAKMAN ALI AND 4 ORS H	MR. M TALUKDAR	
26	I.A.(Civil)/4048/2024 B/O in FAO/87/2024 WITH FAO/87/2024 CAVT. NO. 08082/024,	M/S SURYA KANT SINGH Versus BARUAS INDUSTRIES AND 4 ORS	MR. D K KOTOKY MR. S NAG MR. N D SARMA A RAHMAN	MR G N SAHEWALLA MR H K SARMA MR M SAHEWALLA FOR CAVEATOR
		M/S SURYA KANT SINGH Versus BARUAS INDUSTRIES AND 4 ORS	MR. D K KOTOKY MR. S NAG MR. N D SARMA A RAHMAN	MR G N SAHEWALLA MR H K SARMA MR. A SARMA (R-4,5) MR. M HUSSAIN (R-4,5) MR. K KALITA (R-4,5) MR M SAHEWALLA MS G SWAMI (R-4,5) FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 28/02/2025

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2)	MS. P DAS	05-02-2025	To	28-02-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
44	Bail Appln./511/2025 (CONNECTED WITH ITEM NO. 35 IN THE DAILY CAUSE LIST), FIXED	ABDUL MALEK Versus THE STATE OF ASSAM	MR. A K SAIKIA	PP, ASSAM
45	Bail Appln./554/2025 B/O	MD HANNAN SEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P BORDOLOI MS M NIROLA	
MOTION				
46	Crl.Pet./219/2025 FIXED	KAMALA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR G BORDOLOI MS A MESEN N J DAIMARI A BOTSULUM	PP, ASSAM
BAIL HEARING				
47	AB/360/2025 FIXED	SUNIL NARZARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
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8)	MR K AGARWAL	10-02-2025	To	04-03-2025
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10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

30	WP(C)/1047/2021 BY SLIP	DEVA DOLEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	GA, ASSAM SC, REVENUE
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ADMISSION

31	WP(C)/4165/2023 PERSONAL APPEARANCE, FIXED	MD. SIDDIK ALI AND 6 ORS. Versus STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM SC, REVENUE SC, K A A C
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LEAVE NOTE OF ADVOCATES FOR 28/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025

23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025
27)	MR. S P ROY	28-02-2025	To	03-03-2025
28)	MR S SARMA	27-02-2025	To	15-03-2025
29)	MR. N ANAND	03-03-2025	To	06-03-2025
30)	MR. A GANGULY	28-02-2025	To	16-03-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSELIST –I**]

[**FOR FRIDAY, THE 28TH DAY OF FEBRUARY, 2025**]

[**AT 10:30 AM**]

BEFORE

HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI

HON'BLE MR. JUSTICE KARDAK ETE

[**COURT NO: 8**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**HON'BLE MR. JUSTICE KARDAK ETE WILL JOIN
THE COURT PROCEEDINGS FROM THE KOHIMA
PERMANENT BENCH THROUGH REMOTE VIDEO
CONFERENCING]**

JUDGMENT

1. CRL.A. 39/2022

TAPA RAMCHING
VERSUS
THE STATE OF AP AND ANR.

HERO TAYO
LISSING PERME
WINTET SAWIN
KRISHNA DUBEY
A PERME
T GAMLIN

CHORPOK MODI
A SARING
UTTAM DEKA
MAJI DUI
PP OF AP
N TANIA
K AGARA
M TUNAR